

**SCHEDULE II**  
**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF**  
**INDRADEV GOODS PRIVATE LIMITED**

|     |                                                                                    |                                                                                                                                                                                   |
|-----|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of Corporate Debtor                                                           | INDRADEV GOODS PRIVATE LIMITED                                                                                                                                                    |
| 2.  | Date of Incorporation of Corporate Debtor                                          | 22/01/2008                                                                                                                                                                        |
| 3.  | Authority under which Corporate Debtor is Incorporated/Registered                  | REGISTRAR OF COMPANIES- KOLKATA                                                                                                                                                   |
| 4.  | Corporate Identity Number of Corporate Debtor                                      | U51909WB2008PTC121985                                                                                                                                                             |
| 5.  | Address of the Registered Office and Principal Office (if any) of Corporate Debtor | <b>Registered Office:</b><br>235/2A, A. J. C. BOSE ROAD 3RD FLOOR<br>KOLKATA WB 700020 IN                                                                                         |
| 6.  | Date of closure of Insolvency Resolution Process                                   | 07/11/2021                                                                                                                                                                        |
| 7.  | Liquidation commencement date of Corporate Debtor                                  | 08/11/2021<br>(By Order of the Hon'ble NCLT, Kolkata Bench in IA (IB) No. 737/KB/2021 in CP (IB) No. 267/KB/2020                                                                  |
| 8.  | Name and Registration Number of Insolvency Professional Acting As Liquidator       | Mr. UDAY NARAYAN MITRA<br>IBBI/IPA-001/IP-P00793/2017-2018/11360                                                                                                                  |
| 9.  | Address And e-mail of the liquidator, as registered With Board                     | 72/1, Dawnagazi Road, Bally, Howrah, West Bengal-711201<br>Email Address registered with IBBI:<br><a href="mailto:udaynarayanmitra@yahoo.co.uk">udaynarayanmitra@yahoo.co.uk</a>  |
| 10. | Address and e-mail to be used for correspondence with the Liquidator               | 72/1, Dawnagazi Road, Bally, Howrah, West Bengal-711201<br>Email Address for communication:<br><a href="mailto:liquidation.indradev@gmail.com">liquidation.indradev@gmail.com</a> |
| 11. | Last date for submission of Claims                                                 | 07/12/2021                                                                                                                                                                        |

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, has ordered the commencement of liquidation of Indradev Goods Private Limited on **08<sup>th</sup> November, 2021** under Section 33 of the Insolvency & Bankruptcy Code, 2016.

The Stakeholders of **INDRADEV GOODS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims or update their claims submitted during CIRP, on or before 07<sup>th</sup> December 2021, to the Liquidator at the address mentioned against item 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link: <http://ibbi.gov.in/downloadform.html>

Submission of false or misleading proofs of claim shall attract penalties.

Date: 12<sup>th</sup> November, 2021  
Place: Howrah



*Uday Narayan Mitra*  
Uday Narayan Mitra  
Liquidator

Reg No. IBBI/IPA-001/IP-P00793/2017-2018/11360